

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 1893 of 2020

Santosh Pal & Others		... Petitioners
	-Versus-	
The State of Jharkhand		... Opposite Party
	With	
	Cr.M.P. No. 1079 of 2018	
Jwala Prasad & Others		... Petitioners
	-Versus-	
The State of Jharkhand		... Opposite Parties
	With	
	Cr.M.P. No. 1086 of 2018	
Manoj Kumar & Others		... Petitioners
	-Versus-	
The State of Jharkhand		... Opposite Party

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners	:	Mr. Jitendra Shankar Singh, Advocate Mr. Binod Kumar Dubey, Advocate
For the Opposite Party-State	:	Mrs. Priya Shrestha, Spl. P.P. Mr. V.S. Sahay, A.P.P.

09/07.09.2021. These criminal miscellaneous petitions have been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post these matters on 14.09.2021.

(Sanjay Kumar Dwivedi, J.)

Ajay/